

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, 08th June, 2026

S.O 161.—In exercise of the powers conferred by sub-section (2) of section 7 read with section 7-A of the Industrial Disputes Act, 1947 and in supersession of notification S.O. 312 of 2025 dated 09-12-2025, the Government hereby appoint Shri Sandeep Gandotra, District Judge to be the Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir.

By Order of the Government of Jammu and Kashmir.

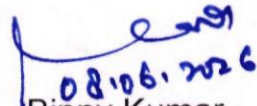
Sd/-
(Achal Sethi)
Commissioner Secretary to Government

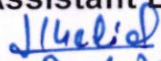
No: Law-Jud/8/2022-10.

Dated. 08-06-2026.

Copy to the:

1. Commissioner Secretary to Government, General Administration Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar. This is with reference to his letter No. 23565/RG/GS dated 21-05-2026.
4. Shri Sandeep Gandotra, Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir.
5. Director, Archaeology, Archives and Museums, J&K.
6. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
7. Private Secretary to Commissioner Secretary to Government, Department of Law, Justice and P.A. for information of Commissioner Secretary.
8. In-charge Website, Department of Law, Justice & PA.
9. S.O Section, Department of LJ&PA (w. 7. s.c).
10. Concerned file.


Binny Kumar
Assistant Legal Remembrancer


08.06.2026.